

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO.4270**  
TO BE ANSWERED ON 21.03.2018

**TRIPARTITE MoU FOR ROOPPUR NUCLEAR PLANT**

4270. SHRI C. MAHENDRAN:

WILL THE PRIME MINISTER BE PLEASED TO STATE:

- (a) whether India, Bangladesh and Russia have signed tripartite Memorandum of Understanding (MoU) for cooperation in construction of Rooppur nuclear power plant recently;
- (b) if so, the details thereof;
- (c) whether the said MoU is the country's first atomic energy venture abroad and if so, the details thereof; and
- (d) whether such agreements with other countries stand valid in view of the country not being the member of Nuclear Suppliers Group (NSG) and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH)

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- (a) & (b) A Memorandum of Understanding (MoU) was signed at Moscow, Russia between the State Atomic Energy Corporation 'Rosatom'; the Ministry of Science and Technology of the People's Republic of Bangladesh and the Department of Atomic Energy on 1st March 2018 on trilateral cooperation in implementation of the Rooppur Nuclear Power Project in Bangladesh. The MoU envisages rendering of consultancy to Bangladesh in performance of work related to Rooppur Nuclear Power Plant construction and executing transfer and exchange of knowledge, expertise, consultancy advice, technical support and knowhow, sharing of resources and experience on regulatory aspects, rendering assistance in respect of Indian personnel and qualified Indian institutions experienced in construction, commissioning and operation of technically demanding industrial facilities to the Rooppur Nuclear Power Plant.
- (c) No, Sir.
- (d) India is currently engaged in nuclear trade with international partners based on a waiver from Nuclear Suppliers Group (NSG) in 2008.

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